

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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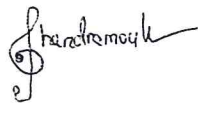
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	G. POONKUNRAN	Counsel for the Petitioner	
②	Chandramouli Prabakar	Representing Counsel for Respondents Mr. Gowitham Kumar & Mr. Athiban Vijay	

ORDER

Counsel for petitioner present. Representing counsel for respondents present and stated that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for respondents prayed for time to make submissions. Both the counsels have already filed written submissions in this matter. Time is enlarged at request. Put up on 14.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)